

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 247 OF 2018

Dated : 9th July, 2019

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd.

Vs.

Uttarakhand Electricity Regulatory Commission

.... **Appellant(s)**

.... **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **05.08.2019.**

PS/Court Master

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